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आपकी कथनी और करनी में फर्क है और पत्रकारों की स्वतंत्रता की बात आप करते हैं(स्थवधान)....

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): Mr. Chairman, Sir, may I assure the House that the interests of the working class will be protected? (Interruptions)

डा॰ रत्नाकर पाण्डेयः प्रधान मंत्री जी से जानना चाहता हूं कि इल-लीगल घोषित किया है या नहीं लाक-आऊट को?(ट्यवधान)....

SHRI VISHWANATH PRATAP SINGH: Let me complete the sentence. (Interruptions) Otherwise, the Question Hour will end. (Interruptions) Let me complete my answer. (Interruptions) Sir, the Government is committed to the implementation of the Bachawat Award. The legality of the lock-out will be examined expeditiously. (Interruptions)

SHRI GURUDAS DAS GUPTA: This is the new Government. (Interruptions) Your Government never did like this. (Interruptions) Sir, I congratulate the Prime Minister. (Interruptions)

SHRI DIPEN GHOSH: Sir, while congratulating the Prime Minister on this outright declaration, I would like to know whether

SHRI HANSRAJ BHARDWAJ: What is the declaration?

SHRI DIPEN GHOSH: I would like to know, how many times, during the Congress regime, the employers had declared lock-outs in their establishments and how many times this Bhardwaj and others had declared them illegal.

12.00 Noon

SHRI DIPEN GHOSH: Shri Bhardwaj was the Law Minister. Shri Shiv Shanker was the Law Minister. How many lock-outs were declared iHegal during your period?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Awarding of the Shahjahanpur Fertiliser Project to a Ludhiana-based Company

- *81. SHRI KRISHNA KUMAR BIR-LA: Will the Minister of AGRICUL-TURE be pleased to State:
- (a) whether it is a fact that a Ludhiana-based company has recently been awarded the Shahjahanpur Fertiliser Project despits the fact that the company has neither any experience in this sphere nor has the finance for its operations; and
- (b) if so, what are the details thereof stating the considerations which weighed with Government to award the project to the company ignoring the claim of the well-established public sector unit KRIBHCO?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) A letter of Intent for the Shahjahanpur Fertiliser Project was issued to M/s Oswal Agro Mills Ltd. and was subsequently transferred to its group company M/s Bindal Agro Chem. Ltd.

(b) This company was given preference over KRIBHCO, a cooperative sector unit, in the hope that funds available in the Cooperative Sector would be utilised for alternative projects. Besides, due to its higher debt equity ratio there would be a saving in subsidy.

पंजाब कृषि विश्वविद्यालय द्वारा प्रशिक्षण केन्द्र की स्थापना किया जाना

*84. सरदार जगजीत सिंह अरोड़ाः श्री राम जेठमलानीः

क्या कृषि मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या यह सच है कि पंजाब कृषि विश्वविद्यालय के शिक्षा-प्रसार निदेशक द्वारा कृषि-उत्पादन में वृद्धि करने के तरीकों से संबंधित सघन प्रशिक्षण प्रदान करने के लिए एक केन्द्र की स्थापना की गई है;
 - (ख) यदि हां, तो उसका ब्यौरा क्या है;
 - (ग) क्या सरकार देश के अन्य भागों में ऐसे